

**DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF
NOVEL CORONA VIRUS**

Date – 24th March 2020

- 1) Learned Registrar General along with the Members of the Registry including the Members of the Core Committee inspected the court's campus and during the course of inspection, it was brought to the notice by the Medical Expert Team of the Animal Husbandry Department that one dead crow and another unconscious have been found today in the campus of the High Court. The dead crow was taken away by the Team for biological test.
- 2) During the course of inspection, the learned Registrar General met the Security Guards posted at Gate Nos. 3 and 4. They were directed by his goodself that entry of strangers into the campus of the High Court be prohibited. It was further directed to the Security Guard posted at Gate no. 4 to chain the gate in the manner that only pedestrians having valid Identity Card may enter into the campus.
- 3) During inspection, his goodself also visited the Primary Health Centre of the Patna High Court and inquired from the Doctors posted there about the number of patients coming to the Hospital everyday. It was reported that the footfall of patients has reduced to around 50-60.

- 4) At 11 A.M., learned Registrar General along with other officers of the registry made video conferencing with all the District Judges, wherein learned Registrar General enquired from them about the prevailing situation there and also enquired whether the directions issued by the Hon'ble Court in view of the pandemic Covid 19 are being followed or not. It was conveyed by all the District Judges that the directions issued by the High Court are being adhered to in letter and spirit.
- 5) During course of interaction, the District Judges apprised regarding the preparations and prevailing situation in their respective judgeships. The details of which are given here-in-below district-wise:-
1. **Araria:-** Chemical spray is stated to be not available and in this regard letter has been sent to the District Magistrate. No any suspect case of Covid - 19 has been found in the district.
 2. **Aurangabad:-** One suspect of Covid – 19 was found in Daudnagar. Learned Advocates are stated to have been abstaining from work till 31st in the wake of Covid 19. It was also informed that the birds are dying and they are being taken away by the Animal Husbandry Department for biological test.
 3. **Ara:-** Sanitization work is being done. Offices are running with the skeleton staff. It was also stated that the production of accused in custody is being done through video-conferencing.

4. **Banka:-** Learned Advocates are stated to be abstaining from work in the wake of Covid 19. Rest has been stated to be fine.
5. **Bhagalpur:-** Roster of officers and staff prepared as per direction of the Hon'ble Court and that is being followed. Learned Advocates are stated to be abstaining and will abstain till 01st April 2020 in the wake of Covid - 19. It was also apprised that the footfalls of litigants as well learned Advocates have come down to almost zero. It was also stated that the report of the dead pigs has been received from the Animal Husbandry Department and the cause of death is stated to be Swine-flu. In this connection, the District Magistrate has also been apprised and the public are being sensitized to maintain 'Social distancing'.
6. **Nalanda:-** Everything is stated to be fine .
7. **Buxar:-** The roster of officers and staff has been made and is being followed strictly. It was also stated that procuring the 'Sanitizers' the liasoning is being made with the district administration.
8. **Saran:-** Everything is stated to be fine. Advocates are stated to be abstaining from work in the wake of Covid 19.
9. **Darbhanga:-** Everything is stated to be fine. The roster of officers and staff has been prepared and is being followed.
10. **Gopalganj:-** Everything is stated to be fine. The roster of officers and staff has been prepared and is being followed. The work of sanitization is being carried out.

11. **Hajipur:-** Everything is stated to be fine.
12. **Jamui:-** Roster has been prepared and is being followed. Learned Advocates are abstaining from the court work in the wake of Covid 19 till 2nd April 2020. Sanitizers and lifebuoy soaps are being distributed.
13. **Jehanabad:-** Everything is stated to be fine.
14. **Kaimur (at Bhabua):-** All directions received from the Hon'ble Court are being followed in letter and spirit. Minimum footfalls are being noticed in the campus in the wake of Covid 19.
15. **Gaya:-** Everything is stated to be fine.
16. **Katihar:-** Everything is stated to be fine.
17. **Khagaria:-** Everything is stated to be fine.
18. **Kishanganj:-** It was apprised that a bird was found dead in judicial officers' colony campus which has been sent for biological test.
19. **Lakhisarai:-** Everything is stated to be fine.
20. **Madhepura:-** Everything is stated to be fine.
21. **East Champaran (Motihari):-** The roster has been prepared and is being followed. It was informed that one of the employees of civil court as a suspect case of Covid 19 was admitted to hospital but later on, he was found to be negative on examination and therefore discharged.
22. **Begusarai:-** Everything is stated to be fine. However, it was informed that two dead crows were found which were taken away by the concerned department for examination.

23. **Munger:-** all directions received from the Hon'ble Court are being followed. It was further stated that one death had taken place in district due to Covid 19 and the house of the deceased has been sanitized by the Municipal Corporation.
24. **Muzaffarpur:-** Everything is stated to be fine.
25. **Nawada:-** Roster of officers and staff has been prepared and is being followed. It was informed that four dead crows were found and biological report thereof is being awaited.
26. **Patna:-** Everything is stated to be fine. Further, the District Legal Services Authority is also actively working to sensitize the public at large.
27. **Purnea:-** Roster has been prepared and is being followed. It was also informed that some suspect cases of Covid - 19 were found in district but later on they were discharged being found negative.
28. **Saharsa:-** Everything is stated to be fine.
29. **Samastipur:-** Everything is stated to be fine.
30. **Sasaram:-** Everything is stated to be fine.
31. **Sheikhpura:-** Could not be connected.
32. **Sheohar:-** Everything is stated to be fine.
33. **Sitamarhi:-** Everything is stated to be fine.
34. **Siwan:-** Everything is stated to be fine. It was apprised that a whatsapp group within the judgeship has been created by the officers and are

constantly in touch with each other. To maintain 'Social-distancing' is being conveyed.

35. **Supaul:-** Everything is stated to be fine.

Lastly, all the district judges through video-conferencing were asked to strictly adhere to the guidelines of Hon'ble High Court circulated vide letter No. 19078-19114 / A.D. Apptt. Dated 23-02-2020. It was also asked to keep themselves updated with the advisories being issued time to time by the Central Government as well as the State Government.